

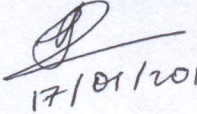
**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

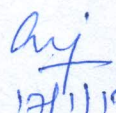
C.P.(IB) No.700/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th January 2018, 10.30 A.M

Name of the Company		Union Roadways Ltd--Vs-Impex Ferro Tech Limited	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1>	Aniruddha Ray, Advocate Ratnesh K. Rai, Advocate Anunoy Bose, Advocate Srinjoy Bhattacharya, Advocate	}	For the Respondent/ Corporate Debtor	 17/01/2018
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Anuj Singh Adv Brijesh Raj Singh Adv Ritoban Karar Adv	}	for operational creditor	 17/1/18
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ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel for the operational creditor has submitted that he has received the copy of the reply only yesterday, so he needs time to file rejoinder. Prayer is allowed. 7 days' time is granted for filing rejoinder with a copy in advance to the opposite party.

List it on 14/02/2018 for admission.



(Jinan K.R.)
Member (J)



(V.P. Singh)
Member (J)